

(d) and (e) No such illegal promotional activities under the Incredible India brand line in the international market have been reported to the India Tourism Offices overseas.

Further, as per the guidelines issued by the Ministry of Tourism, it is permissible for the Travel Agents and Tour Operators overseas to use the Incredible India logo only for events, brochures, publicity material and advertisements for promoting India, for which monetary support has been extended by the India Tourism Offices Overseas.

**Development of Puducherry as a tourist circuit
under Swadesh Darshan Scheme**

1266. SHRI N. GOKULAKRISHNAN: Will the Minister of TOURISM be pleased to state:

(a) whether it is a fact that development of Union Territory of Puducherry as tourist circuit under 'Swadesh Darshan Scheme' has been identified;

(b) whether it is also a fact that ₹ 85 crores has been sanctioned for this purpose; and

(c) if so, the details of money so far utilized for this purpose and by when the circuit is likely to be completed?

THE MINISTER OF STATE OF THE MINISTRY OF TOURISM (DR. MAHESH SHARMA): (a) to (c) For development of tourism infrastructure in the country, the Ministry of Tourism has launched the Swadesh Darshan Scheme-Integrated Development of Theme-Based Tourist Circuits in 2014-15. Under the Scheme thirteen thematic circuits have been identified for development namely: North-East India Circuit, Buddhist Circuit, Himalayan Circuit, Coastal Circuit, Krishna Circuit, Desert Circuit, Tribal Circuit, Eco Circuit, Wildlife Circuit, Rural Circuit, Spiritual Circuit, Ramayana Circuit and Heritage Circuit.

Ministry of Tourism has sanctioned a project for 'Development of Union Territory of Puducherry as Tourist Circuit under Coastal Circuit theme in Swadesh Darshan Scheme' in 2015-16 with Central Financial Assistance of ₹ 85.28 crore and ₹ 17.05 crore has been released towards payment of first instalment. The project would be completed and commissioned within three years.

Cancellation of forest rights of tribals in Chhattisgarh

1267. SHRI D. RAJA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to a news report appeared in an English daily dated 18th February, 2016 stating that the Chhattisgarh Government has